

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PRISM INFRACON LIMITED

1.	NAME OF CORPORATE DEBTOR	PRISM INFRACON LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	23/07/2009
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Registrar of Companies –Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U66000WB2009PLC137113
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	124, KARYA ROAD, KOLKATA -700017, W.B.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	29/03/2019 (completion of 270days) 08/11/2019 (Date of NCLT Order for liquidation)
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	08/11/2019
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	BIRENDRA KUMAR TRIPATHI 60/2/1 HARI PADDA DUTTA LANE GOLF VIEW APPARTMENT FLAT NO7 , 3RD FLOOR KOLKATA -700033 EMAIL- bkt9000@gmail.com Mob No- 9433602746 Correspondence Address: BIRENDRA KUMAR TRIPATHI 9/12 LALBAZAR STREET ,MERCANTILE BUILDING ,3RD FLOOR BLOCK E, ROOM NO2, KOLKATA-700001 ,W.B. EMAIL-prisminfraconliquidation@gmail.com Mob.No-9433602746 REGISTRATION NO: IBBI/IPA-003/IP-N00229/2019-20/12679
9.	LAST DATE FOR SUBMISSION OF CLAIMS	8/12/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the Prism Infracon Limited on 08/11/2019 under section 33 of the Insolvency & Bankruptcy Code, 2016.

The stakeholders of Prism Infracon Limited are hereby called upon to submit a proof of their claims, on or before 08/12/2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Mr. Birendra Kumar Tripathi

Registration No.- IBBI/IPA-003/IP-N00229/2019-20/12679

Date and Place: 12/11/2019, Kolkata.

